

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****BUYOUT RETAIL INDIA PRIVATE LIMITED OPERATING IN
MANUFACTURING OF ELECTRONIC VALVES AND TUBES AT DELHI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Buyout Retail India Pvt Ltd CIN: U32111DL2020PTC369705 PAN – AAJCB2683C
2.	Address of the registered office	114, Shakti Vihar Pitampura, Delhi - 110034
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	114, Shakti Vihar Pitampura, Delhi - 110034
5.	Installed capacity of main products/ services	Since the main products/assets have been sold alongside closing of the operation of the CD was closed.
6.	Quantity and value of main products/ services sold in last financial year	As per above
7.	Number of employees/ workmen	Since the operation of the CD was closed in Dec. 2023 hence no employee is available.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing at: cirp.buyout.retail@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed Invitation for Expression of Interest (EoI) mentioning Eligibility Criteria can be sought by an email to: cirp.buyout.retail@gmail.com
10.	Last date for receipt of expression of interest	18.09.2025
11.	Date of issue of provisional list of prospective resolution applicants	28.09.2025
12.	Last date for submission of objections to provisional list	03.10.2025
13.	Date of issue of final list of prospective resolution applicants	13.10.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18.10.2025
15.	Last date for submission of resolution plans	17.11.2025



16.	Process email id to submit Expression of Interest	cirp.buyout.retail@gmail.com
17.	Details of Corporate Debtor's registration status as MSME	No



SD/-

Pradeep Kumar Kaushik

Resolution Professional For Buyout Retail India Private Limited

IP Registration Number – IBBI/IPA-002/IP-N01141/2021-2022/13997

Address for Correspondence:

408, Amba Deep Building, 14, Kasturba Gandhi Marg, Connaught Place, New Delhi - 110001

Date – 03.09.2025

Place – New Delhi

Place : Delhi

Date : 02.09.2025

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR BUYOUT RETAIL INDIA PRIVATE LIMITED
OPERATING IN MANUFACTURING OF ELECTRONIC VALVES AND TUBES AT DELHI****(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
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Resolution Professional For Buyout Retail India Private Limited
IP Registration Number - IBBI/PA-002/IP-N01141/2021-2022/13997

Date - 03.09.2025

Place - New Delhi

Address for Correspondence: 408, Amba Deep Building,
14, Kasturba Gandhi Marg, Connaught Place, New Delhi - 110001**CRANEX LIMITED**

CIN: L74899DL1973PLC006503

Registered Office: 9, DDA Market, Katwaria Sarai, New Delhi-110016

Corporate Office: 57/1, Industrial Area, Site-IV, Sahibabad (U.P.)-201010

E mail: investors@cranexltd.com, Website: <http://www.cranexltd.com>

BSE Script Code: 522001 ISIN: INE608B01010

**NOTICE OF THE 50TH ANNUAL GENERAL MEETING TO BE HELD
THROUGH VIDEO CONFERENCE (VC) / OTHER AUDIO VISUAL MEANS (OAVM).**

- Members may please note that the 50th Annual General Meeting ('AGM') of the Members of Cranex Limited ('Company') will be held on Monday, the 29th day of September, 2025 at 3.00 P.M. (IST) through Video Conferencing/Other Audio Visual Means ('VC/OAVM') in compliance with all the applicable provisions of the Companies Act, 2013 and the rules thereunder.

प्रपत्र-जी

बायआउट रिटेल इंडिया प्राइवेट लिमिटेड,
दिल्ली में इलेक्ट्रॉनिक चालू और टयूब के निर्माण में कार्यरत है,

के लिए रुचि की अभिव्यक्ति हेतु आमंत्रण (भारतीय दिवालियापन और ऋणशोधनात्मता बोर्ड के विनियम 36ए के उप विनियम(1) के तहत) (कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016)

प्रासंगिक विवरण

1.	पैन व सीआईएन/एलएलपी नं. के साथ कॉर्पोरेट देनदार का नाम:	बायआउट रिटेल इंडिया प्राइवेट लिमिटेड CIN: U32111DL2020PTC369705 PAN - AAJCB2683C
2.	पंजीकृत कार्यालय का पता:	114, शक्ति विहार पीतमपुरा, दिल्ली - 110034
3.	वेबसाइट का यूआरएल:	उपलब्ध नहीं
4.	उस स्थान का विवरण जहां अधिकांश अचल संपत्तियां स्थित हैं:	114, शक्ति विहार पीतमपुरा, दिल्ली - 110034
5.	मुख्य उत्पादों/सेवाओं की स्थापित क्षमता :	मुख्य उत्पाद/परिसंपत्तियाँ बेच दी गई हैं और साथ ही सीडी का संचालन भी बंद कर दिया गया है।
6.	पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य :	उपरोक्त के अनुसार
7.	कर्मचारियों/कामगारों की संख्या :	चूंकि सीडी का संचालन दिसंबर 2023 में बंद हो गया था, इसलिए कोई कर्मचारी उपलब्ध नहीं है।
8.	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूचियों के साथ), लेनदारों की सूची यूआरएल पर उपलब्ध है:	विवरण cirp.buyout.retail@gmail.com पर ईमेल द्वारा प्राप्त किए जा सकते हैं।
9.	संहिता की धारा 25(2)(एच) के तहत समाधान आवेदकों के लिए पात्रता यूआरएल पर उपलब्ध है:	पात्रता मानदंड का उल्लेख करते हुए रुचि की अभिव्यक्ति (ईओआई) के लिए विस्तृत आमंत्रण: cirp.buyout.retail@gmail.com पर ईमेल द्वारा प्राप्त किया जा सकता है।
10.	रुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि:	18.09.2025
11.	संभावित समाधान आवेदकों की अनंतिम सूची जारी करने की तिथि:	28.09.2025
12.	अनंतिम सूची पर आपत्तियां जमा करने की अंतिम तिथि:	03.10.2025
13.	संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि:	13.10.2025
14.	संभावित समाधान आवेदकों के लिए सूचना ज्ञापन जारी करने की तिथि, मूल्यांकन मैट्रिक्स और समाधान योजनाओं के लिए अनुरोध	18.10.2025
15.	समाधान योजना प्रस्तुत करने की अंतिम तिथि	17.11.2025
16.	अभिव्यक्ति हेतु आमंत्रण जमा करने के लिए प्रक्रिया ईमेल आईडी :	cirp.buyout.retail@gmail.com
17.	एमएसएमई के रूप में कॉर्पोरेट देनदार की पंजीकरण स्थिति का विवरण	नहीं

हस्ता/-

प्रदीप कुमार कौशिक

बायआउट रिटेल इंडिया प्राइवेट लिमिटेड के लिए समाधान पेशेवर
आईपी पंजीकरण संख्या - IBBI/PA-002/IP-N01141/2021-2022/13997

दिनांक: 03.09.2025

स्थान : नई दिल्ली

पत्राचार हेतु पता: 408, अंबा दीप बिल्डिंग,
14, कस्तूरबा गांधी मार्ग, कनीट फ्लेस, नई दिल्ली-110001

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